

(2)

4.12.87 [HBM]

Order copy dt 4/12/87
Served on R.O. 3 on mail.

22/12/87.

Mr. S. Natarajan, advocate, for the
applicant and Mr. H. I. Sethna
for the Respondents.

Respondents have filed a
copy of the order in appeal
dt. 24.11.87 passed by the
Appellate Authority. In view of
that order Mr. Natarajan
requests that the application
may be allowed to
withdraw the application.

We, therefore, dispose
of the application as
withdrawn, with no order as
to costs.

✓

